NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/16/IB/18

PETITION NUMBER

: CP/511/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: V. NAGARAJAN

NAME OF THE RESPONDENT(S)

: CETHAR CONSTRUCTION LTD & 6 ORS

UNDER SECTION

: 60

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

T. Thiyageresent R. Ashrell D. Subil Amorular

Count for R 4 tot.

ORDER

Counsel for RP present. Counsel for R4 to R7 present and filed the counter. The same is placed on record; copy of which is given to the other side. Matter is posted for The order dated 10.01.2018 shall continue till the disposal of the arguments. Application. It is made clear that R1 to R7 shall not effect any transaction involving transfer of assets or the financials of the R1 to R3 till disposal of the petition. Put up on 12.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk